

CENTRAL ELECTRICITY REGULATORY COMMISSION6th, 7th, & 8th Floor, Tower-B, World Trade Centre,
Nauroji Nagar, New Delhi-110029

Petition No. 100/TL/2024

Dated: 10.7.2024

**NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5)
OF SECTION 15 OF THE ELECTRICITY ACT, 2003**

An application under Section 14, 15 and 79(1)(e) of the Electricity Act, 2003 (the Act) has been made by **Dhule Power Transmission Limited**, Windsor, 1st Floor, Unit No. 101, Kalina, Santracruz, East Mumbai, Maharashtra- 400098, to implement the Transmission System for "Transmission Scheme for evacuation of power from Dhule 2 GWREZ" on a Build, Own, Operate and Transfer basis (hereinafter referred to as "the Project") consisting of the following elements:

S. No.	Name of Transmission Element	Scheduled COD in months from the Effective Date
1.	Establishment of 4x500 MVA, 400/220 kV Pooling Station near Dhule along with 2x125 MVA (420 kV) Bus Reactors. <ul style="list-style-type: none"> • 400/220 kV, 500 MVA ICT – 4 Nos. • 400 kV ICT bays – 4 Nos. • 220 kV ICT bays – 4 Nos. (2 Nos. on 220 kV bus section 1 and 2 Nos. on 220 kV bus section 2) • 400 kV line bays – 2 Nos. • 125 MVA, 420 kV Bus reactor – 2 Nos. • Bus reactor bay: 2 Nos. • 220 kV Bus coupler bay- 2 Nos. • Transfer Bus Coupler (TBC) bay - 2 Nos. • 220 kV line bays – 7 Nos. (for RE interconnection out of which 4 Nos. would be on 220 kV bus section 1 and 3 Nos. on 220 kV bus section 2) • 220 kV Bus Sectionalizer- 1 set Future provision Space for <ul style="list-style-type: none"> ➤ 400 kV line bays along with switchable line reactor – 8 Nos. ➤ 400/220 kV ICT along with bays -6 Nos. ➤ 400 kV Bus Reactor along with bays: 2 Nos. ➤ 400 kV Bus Sectionalization bay: 1- set ➤ 220 kV line bays: 9 Nos. ➤ 220 kV Sectionalization bay: 1 set 220 kV BC and TBC: 1 Nos. 	24 months
2.	Dhule PS – Dhule (BDTCL) 400 kV D/c line (Quad ACSR/AAAC/AL59 Moose equivalent)	
3.	2 Nos. 400 kV line bays at Dhule (BDTCL) for Dhule PS – Dhule (BDTCL) 400 kV D/c Line 400 kV Line bays – 2 Nos.	

Note: BDTCL shall provide space for 2 Nos. of 400 kV line bays for termination of Dhule PS – Dhule (BDTCL) 400 kV D/c Line.

2. The Central Transmission Utility of India Limited vide its letter dated 6.3.2024 has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
3. Based on the material available on the record, the Commission vide order dated 9.7.2024 in Petition No. 100/TL/2024, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
4. A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to Dhule Power Transmission Limited before the Commission can be accessed at the website <https://www.indigrid.co.in/documents-manager> or inspected by any person in the Commission's office by following the laid down procedure.
5. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **23.7.2024** at the above noted address. The suggestions or objections received after the specified date shall not be considered.
6. The application shall be taken up for the further hearing by the Commission on **25.7.2024**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary